## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION **RAJYA SABHA** UNSTARRED QUESTION NO- 1940

ANSWERED ON- 20/12/2023

#### **Deemed and private Universities**

#### 1940 Dr. M. Thambidurai:

Will the Minister of *Education* be pleased to state:

(a) whether it is a fact that deemed and private Universities have mushroomed over the years;

(b) if so, the details of such Universities, during the last five years, year-wise, location-wise;

(c) whether such Universities have to follow the guidelines issued by the statutory bodies like AICTE, National Medical Council, Dental Council of India, etc.;

(d) the details of such guidelines issued by various statutory bodies;

(e) whether any violation of the norms have come to the notice of Government; and

(f) if so, the details thereof and the action taken by the University Grants Commission (UGC) against such institutions found to violate the guidelines?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) & (b): During the last five years, six (6) Institutions have been declared as an Institution deemed to be University by the Central Government under Section 3 of the University Grants Commission (UGC) Act, 1956. Private Universities are established by the Act of concerned State Legislature. During the last five years, 140 Private Universities have been established in the country. The location-wise and year-wise details of these Institutions/Universities are provided at <u>https://www.education.gov.in/parl\_ques</u>.

(c) to (f): All the Institutions deemed to be Universities and Private Universities have to follow the norms and standards prescribed by the UGC as well as various statutory bodies such as All Indian Council for Technical Education (AICTE), National Medical Commission (NMC), Dental Council of India (DCI), etc. The Guidelines issued by these statutory bodies are available on their respective websites.

UGC has informed that no major violations of UGC have been reported against these Institutions. UGC has further informed that it regularly consults the Institutions/Universities and ensures that the norms are followed by them.